

DIVISION BENCH  
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/298(KB)2022  
IA(COMPANIES.ACT)/50(KB)2024, IA(COMPANIES.ACT)/6(KB)2024,  
IA(COMPANIES.ACT)/124(KB)2022, IA(COMPANIES.ACT)/24(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	DR. SYED SABAHAT AZIM VS GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Debashis Karmakar, Adv. ] For Petitioner  
Mr. Sarvapriya Mukherjee, Adv.  
Mr. Shaunak Mitra, Adv.  
Mr. Debojhoti Das, Adv.  
Mr. Parikshit Lakhani, Adv.

Mr. Ratnanko Banerji, Sr. Adv. ] For Respondent No. 2  
Mr. Chayan Gupta, Adv.  
Mr. Anand S. Pathak, Adv.  
Mr. Vijay Purohit, Adv.  
Mr. Shivam Pandey, Adv.  
Mr. Anujit Mookherjee, Adv.  
Mr. Anirudhya Dutta, Adv.  
Ms. Shyra Hoon, Adv.  
Mr. Nav Dhawan, Adv.  
Mr. Ranit Jain, Adv.

**ORDER**

1. Ld. Counsels for the Petitioner present. Ld. Sr. Counsel/Ld. Counsels for Respondent No. 2 present.
2. Matter stands adjourned to **18.06.2024 at 12:30 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

PH